

Central Administrative Tribunal Lucknow Bench Lucknow.

Original Application No. 22/2006

This, the 26th day of November, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Abhimanyu Prasad F. No. 680331403 ASI Pharmacist, aged about 57 years, son of Shri Sidhu Prasad presently posted as ASI Pharmacist in the Hospital of Group Centre, Central Reserve Police Force, Bijnor Town, Lucknow U.P. and permanent resident of Dohalla Jharana Tola, P.O. Kuraghat, District-Gorakhpur. U.P.

Applicant

By Advocate Sri D. N. Pandey.

Versus

1. Union of India through Secretary to Government of India, Ministry of Home Affairs, North Block, New Delhi.
2. Director General of CRPF, CGO Complex Lodhi Road, New Delhi.
3. Director Medical, Directorate General, CRPF, R.K. Puram, New Delhi.
4. Additional Deputy Inspector General of Police Group Central, CRPF, Bijnor Town, Lucknow.

Respondents

By Advocate Sri Praveen Kumar for Sri Rajendra Singh.

Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

The applicant is a retired person. While he was in service, he filed a representation for grant of 1st financial upgradations under the ACP Scheme 1999. The counsel for the respondents states that the representation submitted by the applicant has been examined by the department and presently matter is under examination with Ministry of Home Affairs and the decision is still awaited.

In view of submissions made by the counsel for the respondents, the O.A. is disposed of with a direction to the competent authority to consider the representation filed by the applicant within a period of 3 months from the date of receipt of copy of this order in accordance with rules. In case, the applicant is entitled for grant of ACP, the same should be granted expeditiously.

Accordingly, the O.A. is disposed of. No costs.

(Dr. A. K. Mishra)
Member (A)

(Ms. Sadhna Srivastava)
Member (J)